

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 29.10.2020

**ORDER NO. 84 of 2020**

Hon'ble President is pleased to partially modify the roster order no. 73 of 2020 for CESTAT, Allahabad as follows:-

COURT	PERIOD	WORK ASSIGNED
Sh. C. L. Mahar, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	On <b>06.11.2020</b>	Customs, Excise and Service Tax Division Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order

  
**(Bineesh Kumar K.S.)**  
Registrar

Copy to:-

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Asst. Registrar